1st Advance Workshop on IBC, 2016 for Insolvency Professionals

The Insolvency and Bankruptcy Board of India (IBBI) is conducting two-day Advance Workshop on Insolvency and Bankruptcy Code, 2016 on 30th and 31st August, 2019 (Friday-Saturday) at New Delhi for the Insolvency Professionals, **who are registered with IBBI and who have attended the basic IP Workshop in the past.**

The Advance Workshop aims at delivering **specialised and deep level learning** through a **classroom, non-residential mode**. The workshop will cover in detail the issues related to **Forensic Audit and Valuation** Under the Code.

Since the number of seats available for the Workshop is limited, the intake of the participants shall be **on first come first serve basis**. Eligible registered IPs who are interested in attending the Workshop may submit their applications in the attached format to IBBI along with scanned copy of application and proof of fees by e-mail at workshop.ip@ibbi.gov.in.

Venue of the Workshop	CMA Bhawan
	3, Institutional Area, Lodhi Road,
	New Delhi – 110003
Timing	10.00 AM-05.30 PM (30th August, 2019)
	10:00 AM-05:30 PM (31st August, 2019)
Fees	Rs.4720/- (Including GST)
Bank details for NEFT/RTGS	Beneficiary Name: Insolvency & Bankruptcy Board of
or online payment	India
	Bank : Punjab National Bank
	Branch: International Banking Branch 8th Floor, DCM
	Building, 16, Barakhamba Road, New Delhi (New)
	IFSC CODE: PUNB0225400
	MICR CODE: 110024089
	Current Account A/C No. 0128002100302250
	GST No.: 07AAAGI0193K1ZD
Last date for acceptance of	23 rd August, 2019
application	
Please contact for further	Raghav Maheshwari
clarification, if any	Assistant Manager
	Insolvency and Bankruptcy Board of India,
	Phone No. 011-23462997
	Mobile No. 08989611000
	workshop.ip@ibbi.gov.in

Note: Lunch and Tea shall be provided to the participants during the Workshop. All interested participants shall have to make their own traveling/boarding arrangements.
